

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4101-4103 OF 2004

RADHESHYAM AJITSARIA & ANR.

Appellant (s)

VERSUS

BENGAL CHATKAL MAZDOOR UNION & ORS.

Respondent(s)

(With appln(s) for permission to file lengthy list of dates and  
with prayer for interim relief and office report)

WITH

SLP(C) NO. 6257-6258 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 5906 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 5907 of 2004

(With appln.(s) for exemption fro filing c/c of the impugned judgment  
and with prayer for interim relief)

Date: 20/04/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Goodwill Indeevar, Adv.

Mr. M.K. Michael, Adv.

Mr. Varinder Kumar Sharma, Adv.

For Respondent(s)

Mr. Chanchal Kumar Ganguli, Adv.

Mr. Goodwill Indeevar, Adv.

UPON being mentioned the Court made the following

O R D E R

Not for today.

( A.D. Sharma )

Court Master

( Phoolan Wati Arora )

Court Master